

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 1369 of 2019

IN THE MATTER OF:

Kunal Finance & Credit Pvt. Ltd. & Anr.

....Appellants

Vs.

Tirumala Projects Pvt. Ltd.

....Respondent

Present:

For Appellants: Ms. Richa Sandilya, Advocate

**For Respondent: Mr. Ashish Choudhury and Mr. Dhruv Surana,
Advocates for R-1.**

O R D E R
(Virtual Mode)

05.03.2021: Learned Counsel for both sides submit that parties are in contact with each other and there is bright possibility of settlement and request that this Appeal may be posted after 20.04.2021.

List the present Appeal on **22nd April, 2021** in 'Orders' category.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/kam